

Central Administrative Tribunal
Principal Bench: New Delhi

(b)

OA No.2686/2001

New Delhi this the 18th day of March, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Badlu Ram S/o Ghasi Ram
Under Sr. Section Engineer P.W.,
Northern Railway, Moradabad.

-Applicant
(None Present)

Versus

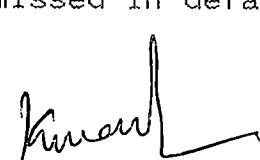
1. Union of India through
General manager,
Northern Railway
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Moradabad.
3. Shiv Shanker Sharma Lohar
Under Sr. Section Engineer, P.W.,
Northern Railway, Moradabad.

-Respondents
(By Advocate: Shri D.S. Jagotra)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

Even on the last date of hearing i.e. on
8.3.2002, the applicant was not present. The OA is
dismissed in default and for non-prosecution.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.